

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 391 of 2019**

**IN THE MATTER OF:**

**IDBI Bank Ltd. ...Appellant**

**Vs**

**Ajay Joshi, Resolution Professional ....Respondents**  
**For the Corporate Debtor & Ors.**

**Present:**

**For Appellant: Mr. Krishnendu Dutta, Mr. Sidhartha Barua, Ms. Aditya Gupta and Mr. Praful Jindal, Advocates**

**For Respondents: Ms. Ananyya Ghosh, Advocate for Respondent No. 1**

**Mr. Ramji Srinivasan, Sr. Advocate along with Mr. Raghav Shankar, Ms. Roopali Singh, Mr. Raghav Chadha, Ms. Arshiya Sharda and Ms. Sayobanki Basu, Advocates for Respondent No. 2 & 3.**

**Mr. Abhinav Vasisht, Sr. Advocated along with Ms. Sneha Janakiraman, Advocates for CoC.**

**With**

**Company Appeal(AT) (Insolvency) No. 492 of 2019**

**IN THE MATTER OF:**

**Gail India Ltd. ...Appellant**

**Vs**

**Ajay Joshi, ....Respondents**  
**RP of Alok Industries & Ors.**

**Present:**

**For Appellant: Mr. Sudhir K. Makkar, Sr. Advocate with Mr. Nishant Awana, Ms. Mansi Awana and Mr. Sahil Lal, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate along with Mr. Raghav Shankar, Ms. Roopali Singh, Mr. Raghav Chadha, Ms. Arshiya Sharda and Ms. Sayobanki Basu, Advocates for Respondent No. 2 & 3.**

**Mr. Abhinav Vasisht, Sr. Advocated along with  
Ms. Sneha Janakiraman, Advocates for CoC.**

**Ms. Misha and Ms. Charu, Advocates for RP.**

**ORDER**

**27.02.2020** Arguments of Counsel for both the sides completed in Company Appeal(AT)(Insolvency) No. 391 of 2019. Parties to prepare brief written submissions, not more than three pages, which may be filed by 06.03.2020.

List Company Appeal(AT)(Insolvency) No. 492 of 2019 for arguments in 'Orders' category on **20<sup>th</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Mn*